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The Bill is not state-specific. It is applicable to all States and Union Territories. The objective of the Citizenship (Amendment) Bill, 2019 is to facilitate acquisition of Indian Citizenship by migrants belonging to the six specified communities i.e. Hindu, Sikh, Buddhist, Jain, Parsi and Christian from Afghanistan, Pakistan and Bangladesh, who have taken shelter in India due to persecution on grounds of religion or fear of such persecution in their countries and have entered into India on or before 31-12-2014.

[13 February, 2019]

## Salary of guest teachers in NDMC schools

†1160. SHRI RAM NATH THAKUR: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether any proposal to increase salaries of guest teachers working in New Delhi Municipal Council (NDMC) schools is pending;
- (b) whether salaries of guest teachers of other schools have been increased besides the said municipal council in Delhi;
  - by when salaries of guest teachers of NDMC schools will be increased; and
- (d) by when other facilities such as leave etc., will be approved for guest teachers apart from increasing their salary?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANS RAJ GANGARAM AHIR): (a) The New Delhi Municipal Council has informed that no proposal to increase the salary of guest teachers working in New Delhi Municipal Council (NDMC) schools is pending.

- (b) The Directorate of Education, Government of NCT of Delhi has informed that the remuneration of guest teachers has been last enhanced on 11.10.2018.
- The salary of guest teachers working in NDMC Schools has been increased with effect from 08.02.2019.
- (d) No such proposal is under Censideration in NDMC for other facilities such as leave etc. to the guest teachers.

## **CCTV** cameras in prisons

1161. SHRI HUSAIN DALWAI: Will the Minister of HOME AFFAIRS be pleased to state:

- number of prisons currently operational, State-wise;
- (b) number of prisons which have not yet established CCTV camera based monitoring, State-wise;

<sup>†</sup>Original notice of the question was received in Hindi.